

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(10) C.P.(IB)-1374(MB)/2019

CORAM:

SHRI M.K. SHRAWAT
Member (Judicial)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **21.11.2019**

NAME OF THE PARTIES: Epigram
V/s
Swiss Entertainment Pvt.Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both the sides are present.
2. Respondent is directed to file Reply and serve a copy on the other side in advance.
Petitioner, if deem fit directed to file Rejoinder before the next date of hearing.
3. By consent matter is adjourned to **03.02.2020**.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)

21.11.2019
Sushil=